

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B. A. No. 10396 of 2020

Md. Shafique Ahmad Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM : HON'BLE MR. JUSTICE H. C. MISHRA

For the Petitioner : Mr. Jitendra Nath Upadhyay, Advocate
For the State : Mr. Abhay Kumar Tiwari, A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

4/ 26.03.2021 At the request of learned counsel for the petitioner, put up this bail application after one week after reopening of the Court after Holi Holidays.

In the meantime, the defect, pointed out by the Office, should be removed.

(H. C. Mishra, J.)

R.Kr.